

List of cases in which Electronic Service of process has taken place during the month of DECEMBER 2023

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Advocate email ID	Date of Electronic Service of Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	NIL								
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL								
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	1489/2023	07-11-2023	BALAJI SALES CORPORATION Vs ATS GRAND REALTORS PVT LTD	BHASKAR TIWARI	9.6E+009	vakilguru	07.12.2023

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			309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	1552/2023	05.12.2023	BANK BARODA VS RENUKA MISHRA	OF CHITRA MALHOTRA(P),	9212888057	Chitramall	16.12.2023
			309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	CS(COMM)1591/2023	15-12-2023	Pet Through Partner Sh Ayan Alam Vs Ankur Goyal Proprietor Dazz Daicor	Kraft Its KUMAR PANDEY(P),	9953538322		
			309 THIRD FLOOR EXTENTI ON BLOCK	CS (COMM.)	CS (COMM.)1459/2023	01.11.2023					
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/1604/2023	18-12-2023	M/s BHALOTIA TRADING CO. Vs NAVARAM	Anant Rao	1.00E+011		23-12-2023
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	310	CS (COMM)	CS (COMM)11	09-08-2023	SHRI SAMEER SETH Vs K K ENTERPRISES	KISHORE KUMAR SRIVASTAVA	9811062684	kishore.srivastava@	22.12.2023
			310	CS (COMM)	CS (COMM)13	11-10-2023	MS H B STORES LTD Vs MS SAGE COSMETICS LLP	Veera Mathai	9711959599	adv.saumyagup	15.12.2023
			310	CS (COMM)	CS (COMM)15	25-11-2023	Narender Kumar Vs Jitender Kumar	SANJAY KUMAR	9818336108	sanjayk.advocat	15.12.2023
			310	ARB A (COMM)	ARB. A. (COMM)	09-12-2023	Vinod Kumar Goyal Vs M/s Equitas Small Finance Bank Ltd	Deepak Yadav	9999980081	DeepakYadvAdvocate@Gmail.Com	11.12.2023
			310	ARB A (COMM)	ARB. A. (COMM)	09-12-2023	Vinod Kumar Goyal Vs M/s Equitas Small Finance Bank Ltd	Deepak Yadav	9999980081	DeepakYadvAdvocate@Gmail.Com	11.12.2023

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			310	CS (COMM)	CS (COMM)/154	07-12-2023	Rishav Agency Through Its Spalholder Vs Ms Srimander Dass And Sons Through Its Partners	Lokesh Jha	9910515215	advlokesh86@gmail.com	11.12.2023
			310	OMP(I)COMM	OMP (I) (COMM)	24-11-2023	Idfc First Bank Vs Mohit Bachhas 4843	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	07.12.2023
			310	OMP(I)COMM	OMP (I) (COMM)	24-11-2023	Idfc First Bank Vs Amit Kumar 2176	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	07.12.2023
			310	CS (COMM)	CS (COMM)/153	25-11-2023	State Bank Of India Vs Ravinder Murari	Suresh Kumar	9810099445	suresh.sharma7@gmail.com	05.12.2023
			310	CS (COMM)	CS (COMM)/178	14-06-2021	ICICI Bank Vs ARVIND KUMAR SINGH	DEEPAK KAUSHIK	9818030800	induslejalia@gmail.com	05.12.2023
			310	OMP(I) (COMM)	OMP (I) (COMM)	20-10-2023	TATA CAPITAL FINANCIAL SERVICES LTD Vs MANJEET SINGH	ANISH BHOLA	9811452022	Anish_bhola17@gmail.com	05.12.2023
			310	CS (COMM)	CS (COMM)/283	13-08-2021	ICICI BANK LTD Vs RUBEENA MALIK	SATISH KUMAR	9811898399	manish@kifindia.com	02.12.2023
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	ROOM NO.-401	OMP (I)COMM	767/2023	05.12.2023	DCB BANK LTD V/S SUBHAN KALLU & ORS.	ANISH BHOLA	9811452022		13.12.2023
			ROOM NO.-401	OMP (I)COMM	768/2024	05.12.2024	DCB BANK LTD V/S SURESH & ORS.	ANISH BHOLA	9811452023		13.12.2023

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13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	MISC DJ	637/2023	11-10-2023	HARPREET KAUR VS PATEL TELECALL MARKETING P LTD	SANJAY KUMAR CHADDA	NIL	NIL	01.12.2023
				CS COMM	498/2023	03-07-2023	RANJAN KUMAR PRABHSIMRAN SINGH VS DIPIN DILAWAR	NIL	NIL	05.12.2023	
				CS COMM	577/2023	03-08-2023	BHAVYA ELECTRICALS VS RAJENDER KUMAR	MEHUL GUPTA	9899613344	NIL	07.12.2023
				CS COMM	640/203	03-08-2023	BHAVYA ELECTRICALS VS ATUL SHARMA	MEHUL GUPTA	9899613344	NIL	07.12.2023
				CS COMM	543/2023	24-07-2023	M/S. BEE SAFE FARMING PVT LTD Vs RAKESH KUMAR SANDEEP JAIN AND ORS.	SANJAY KUMAR CHADDA	9811177238	sanjaychadhabsklegal.org	08.12.2023
				CS COMM	751/2023	09.10.2023	BRJ ARORA, PROPRIETOR M/S NANDA PAPERS Vs SHRI BALENDER KUMAR PROPRIETOR OF M/S BRIGHT PRINT PAK	LAL MADHUSUDAN BHAYANA	9891617861	madhusudanbhayana@gmail.com	15.12.2023
				CS COMM	757/2023	10.10.2023	SURINDER KUMAR VS HARISH JAIN	SACHIN BANSAL	9810186530		01.12.2023

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16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL								
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL								
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	Suit for Recovery	COUNTER CLAIM/25/2022	18-08-2022	ASTRON MULTIGRAIN PVT LTD Vs PRAKASH MASALA PVT LTD	SUJOY CHATTERJEE	8447376187	06-12-2023	
			24	Suit for Recovery	CS(COMM)/351/2022	16-04-2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs ASTRON MULTIGRAIN PRIVATE LTD	VIPIN KUMAR CHAUDHARY	9873377373	06-12-2023	
			24	Suit for Recovery	CS (COMM)/414/2023	19-07-2023	MANLIFT INDIA PRIVATE LIMITED Vs TECHNOCLEAN (I) PVT LTD	Raunak Parekh	9919024666	08-12-2023	

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			24	Section 9 of Arbitration & Conciliation Act	OMP(1)(COMM)/40/2023	01-06-2023	CLIX CAPITAL SERVICES PVT. LTD. Vs KMRGARG UNIVERSAL HOSPITAL	RAVI SHANKAR	9899522038		15-12-2023
			24	Suit for Recovery	CS(COMM)/409/2021	29-09-2021	PREM KUMARI Vs ASTIVAKUMAR CAPITAL MARKET PVT LTD	PUPENDER KUMAR	9811825893		23-12-2023
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
25	SH. SANDEEP YADAV	South	NIL								
26	SH. RAJEEV BANSAL	South	NIL								
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL								
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS/COMM/1016/2023	27.10.2023	M/S PENTAGON TECH VS. RAYSTEELS ENGERGY	SAHIL	N/A	N/A	N/A

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			14	Commercial Suit	CS/COMM/689/2022	18.07.2022	DIXON TECHNOLOGIES VS. M/S SCSCARGO	SUSHIL	N/A	N/A	N/A
			14	Commercial Suit	CS/COMM/561/2023	08.06.2023	VASHNVLACE VS. VASTRANIS EXPORTS	NEERAJ SINHA	N/A	N/A	N/A
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL								

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31	MS. ANU GROVER BALIGA	SOUTH-EAST	Petition u/s 34 of Arbitration and Conciliation Act	Omp (COMM)/109/2023	01-12-2023	Varun Gupta Vs Irrigation And Flood Control Dept Through Gnctd	S.G. & CO	9.8E+009		-----	
			Commercial Suit	CS (COMM)/1092/2023	05-12-2023	State Bank Of India Vs MUKESH	AMIT SINGH(P),	7.0E+009		-----	
			Commercial Suit	CS (COMM)/1093/2023	05-12-2023	State Bank Of India Vs R Nantha Kumar	AMIT SINGH(P),	7.0E+009		-----	
			Petition u/s. 34 of Arbitration and Conciliation Act	Omp (COMM)/110/2023	05-12-2023	Delhi Development Authority Vs VATS BUILDERS	Promila Kapoor(P),	9.8E+009		-----	
			Commercial Suit	CS (COMM)/1098/2023	06-12-2023	State Bank Of India Vs Anamika Jha	KALPANA NA(P),	9.8E+009	RBSAMAIY ARADV.@GMAILCOM	-----	
			Commercial Suit	CS (COMM)/1097/2023	06-12-2023	Vijay Lifters Vs Simplex Infrastructure Ltd	Naveen Bhardwaj(P),	9.8E+009		-----	
			Commercial Suit	CS (COMM)/1101/2023	07-12-2023	M/s Salora International Limited Vs Hemant Madan	AJAY MALVIYA(P),	9.9E+009	AJAYMALVIYALAW@YAHOO.COM/GMAIL.COM	-----	
			Commercial Suit	CS (COMM)/1102/2023	07-12-2023	Mk Commercial Industries Vs Liza Food Products Pvt Ltd	Bahiste jahan(P),	9.8E+009		-----	
			Commercial Suit	CS (COMM)/1107/2023	11-12-2023	NB TECHNOCRATES THRUOGITS AR OR PROP Vs SUPPORTMART GLOBAL SERVICES PVT LTD	NITESH KUMAR(P),	9717111574		-----	

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			Commercial Suit	CS (COMM)/1113/2023	16-12-2023	Rakesh Bajinath Globalcore Packaging Pvt Ltd	Vs		1.0E+010	-----	
			Commercial Suit	CS (COMM)/1112/2023	16-12-2023	Kapoor Imaging Pvt Ltd Vs Shri Rakesh Gupta	Rajendra Yadav(P),		9.3E+009	-----	
			Execution Petition	EXECUTION (COMM)/540/2023	18-12-2023	Nishi Gupta Proprietor Ms Anchit Marketing Associates Vs M/s Aadhar Graphics	Abhishek Aggarwal(P),		9.8E+009	-----	
			Commercial Suit	CS (COMM)/1121/2023	18-12-2023	Punjab National Bank Vs Lalit Kumar Singh	Sunav Rastogi(P),		7.8E+009	-----	
			Commercial Suit	CS (COMM)/1120/2023	18-12-2023	Satya Parkash And Brothers Private Limited Vs Municipal Corporation Of Delhi Through Its Commissioner	aseem mehrotra(P),		9.8E+009	-----	
			Execution Petition	EXECUTION (COMM)/542/2023	19-12-2023	Midhat Shafi Vs M/s Aegis Infra Solutions Pvt Ltd			7.7E+009	-----	
			Commercial Suit	Misc DJ/1894/2023	21-12-2023	Nishi Gupta Vs Aadhar Graphics And Ors			9.9E+009	-----	
			Petition u/s 90 of Arbitration and Conciliation Act	OMP (COMM)/75/2023	21-12-2023	Accelerate Productx Ventures Pvt Ltd Vs Gill Ventures	AMIT KUMAR(P),		1.0E+010	-----	
			Petition u/s 34 of Arbitration and Conciliation Act	OMP (COMM)/132/2023	23-12-2023	M/S Amrit Lal Behl And Sons Vs Union Of India	NITESH KUMAR(P),		8.5E+009	-----	

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32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS/COMM/1076/2023	30-11-2023	GOAL EDUCATIONAL SERVICES PVT. LTD. Vs Goal Classes Sitamarhi	ANIL KUMAR SAHU	9.8E+009		22-12-2023
				Commercial Suit		17-08-2023	STATE BANK OF INDIA Vs RANDHIR KUMAR SINGH	SHIV K TYAGI	9.8E+009		25-01-2023
33	MS NIRJA BHATIA	SOUTH-EAST	NIL								
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL								
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								

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36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL								
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	101	CS COMM	270/2023	21-07-2023	M/S MONTAGE ENTERPRISES PVT LTD. VS M/S RM DAIRY PROD. LLP	SH. SUJEET GUPTA	08-12-2023
			101	CS COMM	374/2023	05-10-2023	SHRI RAJNEESH BATA VS SHRI SMIT BHANGAR	SH. JAYKANT PRASAD	08-12-2023
			101	CS COMM	254/2023	17-07-2023	M/S INTIME FREIGHT AND FORWARDERS PVT. LTD. VS M/S BLOOM IMPEX PVT. LTD.	SH. ATUL TIWARI & MEGHA SHARMA	08-12-2023
			101	CS COMM	291/2023	04-08-2023	M/S BAHLS EXPORTS LTD. VS DYNAMIC PACKAGING	SH. SANJAY M/S SOTI	19-12-2023
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	CS(COMM)	30/2023	29.03.2023	ATUL JAIN VS USHA BAJAJ	RAKHI KAPOOR	ATUL JAIN		18-12-2023
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (Comm.)-359/2023	21/07/2023	M/s Prakash Property Dealers Vs. M/s Galaxy Group Compnies	Aashtha Gupta	LOE+010	AASTHA.ADVOCATE@gmail.com	18/12/2023
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)		ROOM NO-57i	COMMERCIAL CIVIL	CS COMM 150/2023	18.03.2023	STATE BANK OF INDIA V/S SHEOKHOPPE	SUBODH KUMAR	9811375940		15.12.2023
41	SH. SURENDER S. RATHI		303, New Court Building	COMMERCIAL CIVIL	CS(COMM) 458/23	13/09/2023	M/S VITROGENE HEALTH CARE Vs. M/S MATRIX HEALTHCARE INDI	Sh. Ishu Kumar	9582366477	advocaterajputikr@gmail.com	07/11/2023

